

DES-VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 06.11.2008.

The Meeting No.27/AM09 for the licensing year 2008-09 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 06.11.2008 under the Chairmanship of Shri Anil Aggarwal Jt. DGFT In his Chamber..

The Committee ratified the minutes of meeting held on

Case No 375 NC-VI Dt. 06.11.2008	M/s. Eastern Condiments Pvt. Ltd.,Idukki (Kerala)	Meeting No. 27/08 Dt. 06.11.208	Status
HQ File No. 01/85/50/00170/AM09/DES.VI RLA File 10/24/40/0072/AM09		Lic No./Date 1010031009 dt. 22.09.208	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	90/0- CORIANDER IN POWER FORM PACKED IN LAMINATED POUCH/DUPLEX CARTON MOISTURE - NOT MORE THAN 9% BY WEIGHT, VOLATILE OIL COTENT ON DRY BASIS - NOT LESS THAN 0.09% BY (v/w), TOTAL ASH ON DRY BASIS - NOT MORE THAN 7% BY WEIGHT, ASH INSOLUBLE IN DIL. HCI ON DRY BASIS - NOT MORE THAN 1.5% BY WEIGHT AND SALMONELLA - ABSENT	150.467	M.T	10807649.81	257631.70 US\$
			Total	10,807,649.81	257631.70

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	
1	CORIANDER IN RAW FORM PACKED IN 25 KGS POLYPROPYLENE BAGS MOISTURE - 10% to 12%, PURITY - 98%, ADMIXTURE - 2%, BROCKEN - 7%(THIS AUTHORISATION IS ISSUED AS PER ALC CIRCULAR NO. 4 DATED 21.11.2003 READ WITH ALC CIRCULAR NO. 1 DATED 31.5.2004(THE EXPORT OBLIGATION SHALL BE FULFILLED WITHIN A PERIOD OF 90 DAYS	161.000	M.T	9377686.40	220392.16 US\$
			Total	9,377,686.40	220392.16

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. It was decided to defer the case and re-list on 27.11.2008.

Case No 376 NC-VI Dt. 06.11.2008	M/s. Haldia Petrochemicals Ltd., Kolkata	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/50/00146/AM09/DES.VI RLA File 02/24/40/144/AM09		Lic No./Date 0210116575 dt. 27.08.208	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency) US\$
1	63/0-MOTOR SPIRIT	22000.000	M.T	952013700.00	22374000.00
			Total	952013700.00	22374000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	
1	NAPTHA	22000.00	M.T	939100000.00	22000000.00
			Total	939100000.00	22000000.00

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. It was decided to defer the case and re-list on 27.11.2008.

Case No 377 NC-VI Dt. 06.11.2008	M/s.Ostem Pvt. Ltd., Kolkata	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/50/00168/AM09/DES.VI RLA File 02/24/40/126/AM09	Lic No./Date 0210117576 dt. 18.09.2008		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency) US\$
1	63/0- 800000 Pcs of Plastic Body Ballpoint Pens containing 4570Kgs of Polypropelene. 800000 Pcs of Ballpen Tips & 256Kgs of Ballpen Ink.	800000.000	Number	1016000.00	23628.00
			Total	1016000.00	23628.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polypropelene	4800.000	KG	455136.00	10560.00
2	Ballpen Tips	816000.000	Number	298942.00	6936.00
3	Ballpen Ink	269.000	KG	107750.00	2500.00
			Total	861828.00	19996.00

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted by the committee to obtain comments from C&PC. NC decided to expedite the comments from C&PC to considerer the case further.

Case No 378	M/s.Haldiram Snacks Pvt. Ltd., N. Delhi	Meeting No. 27/08	Status
-------------	---	-------------------	--------

NC-VI Dt. 06.11.2008		Dt. 06.11.2008	
HQ File No. 01/85/50/0137/AM09/DES.VI RLA File 05/24/40/00344/AM09		Lic No./Date 0510226088 dt. 25.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-READY TO EAT FOOD SWEETS/SNACKS PACKED IN BOX 99MM(401) T/C TIN PLATE WITH GOLD LACQUERED INSIDE AND OUTSIDE 12 PALLETS-OPENING LITHOGRAPHY & INSTRUCTION	881280.00	PACKS	66096000.00	1573714.00
			TOTAL	66096000.00	1573714.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	99MM(401) EASY OPEN ENDS TECHNICAL SPECIFICATION: TINPLATE GOLD LACQUERED INSIDE / GOLD LACQUERED OUTSIDE, 12 PALLETS WITH OPENING LITHOGRAPHY/WITH PRINTED OEPNING INSTRUCTION	881280.00	NUMBER	2158560.00	47968.00
			TOTAL	2158560.00	47968.00

Position:

Decision: Withdrawn.

The case was considered by the committee as per the agenda. It was noted by the Committee that the subject advance license was issued under guidelines of para 3.9.1 of Policy Circular No. 20 dated 5.12.2007. Therefore, the committee decided to withdraw the case.

Case No 379 NC-VI Dt. 06.11.2008	M/s. Lactose (India) Ltd., Mumbai	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/(83)/85/1637/AM08/DES.VI RLA File 03/95/40/825/AM08		Lic No./Date 0310451653 dt. 27.11.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- Lactose Monohydrate BP/Lactose BP/Lactose USP/Lactose EP	200.000	MT	8080000.00	202000.00
			TOTAL	8080000.00	202000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	Edible Lactose/Refined Edible Grade Lactose/Fine Grind Lactose Edible Grade/Ex Fine Grind Lactose Edible Grade	204.000	MT	7344000.00	183600.00

			TOTAL	7344000.00	183600.00
--	--	--	--------------	-------------------	------------------

Position:

Decision: Approved.

The case was considered by the committee as per the agenda. It was observed by the committee that National Dairy Research Institute have forwarded their comments vide their letter No. 7-2/DT/738 dt. 23.9.088. On the basis of written of NDRI, it was decided to approve the ratification of norms as applied for by the firm.

Case No 380 NC-VI Dt. 06.11.2008	M/s. J.M.A. Mfg. Pvt. Ltd., N. Delhi	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/50/00169/AM09/DES.VI RLA File 05/24/40/0382/AM09		Lic No./Date 0510227789 dt. 18.09.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	68/0-Benches covered with Fabric	660.000	Number	2655000.00	62478.00
2	68/0-Stools fabric mounted	500.000	Number	1004000.00	23629.00
3	68/0-Cushions made of fabric	1118.000	Number	311000.00	7325.00
			Total	3970000.00	93432.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	Fabric-Barrico	1100.000	Meter	422000.00	9922.00
2	Fabric-Implosion	950.00	Meter	264000.00	6218.00
			Total	686000	16140.00

Position:

Decision: Transfer.

The case was considered by the committee as per the agenda. It was decided to transfer the case to NC-V as the export product pertains to NC-V.

Case No 381 NC-VI Dt. 06.11.2008	M/s. Sri Tools Industries, Ludhiana	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/162/201/AM09/DES.VI RLA File Adv-35/AM09/LIC/LDH		Lic No./Date 3010056840 dt. 24.6.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/2-Spark Lighters fitted with Lighter Flints Cup Type Spark Lighters and Tripple Flint Sparklighters.	20.000	KG	375000.00	8700.00
2	61/2-Lighter Flints fitted with Bush or with sheets Lighter flints with bush or with sheets packed in polybag in denomination of 4, 5, 10 or 100pieces.	30.000	KG	99130.00	2300.00
			Total	474130.00	11000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	Lighter Flints BG/LUT as applicable to be executed as per relevant customs notification/circular in terms of para 2.20 of h.b. 2004-09.	50.000	KG		
			Total	107500.00	3985.00

Position

Decision: Reject.

The case was considered by the committee as per the agenda. It was noted by the committee that some certain information were called for to the firm. The firm has not furnished the information. Therefore, the committee decided to reject the case.

Case No. 382, NC-VI Dated 06.11.2008	Party's Name: M/s. GANGA RASAYANIE PVT. LTD., KOLKATA	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/85/50/0167/AM09/DES.VI RLA F.No. 03/94/40/595/AM09	License No. 0310486831 DT. 17.09.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- AROMATIC SOLVENT (GARASOL 200)	500.000	MT	27616000.00	640000.00
			TOTAL	27616000.00	640000.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	HEAVY AROMATIC	525.000	MT	25774999.68	589142.85
			TOTAL	25774999.68	589142.85

Position:

Decision: Defer.

The case was considered by the committee as per the agenda. It was decided to seek comments of P&NG.

No. 383, NC-VI Dated 06.11.2008	Party's Name: M/s. Jindal Drugs Ltd., Mumbai	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/85/50/0171/AM09/DES.VI RLA F.No. 03/94/40/579/AM09	License No. 0310486975 dt. 19.09.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-COCOA BUTTER	100000.000	KG	29557500.00	675600.00
			TOTAL	29557500.00	675600.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	COCOA BEANS – DRIED & FERMENTED	261000.000	KG	28710000.00	656229.00
			TOTAL	28710000.00	656229.00

Position:

Decision: Defer.

The case was considered by the committee as per the agenda. It was decided by the committee to ask for Excise attested Consumption/Production to the firm. The case may be re-listed on receipt of the same.

No. 384, NC-VI Dated 06.11.2008	Party's Name: M/s. Jindal Drugs Ltd., Mumbai	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/85/50/0166/AM09/DES.VI RLA F.No. 03/94/40/580/AM09	License No. 0310486755 DT. 17.09.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-COCOA BUTTER	100000.000	KG	29557500.00	675600.00
			TOTAL	29557500.00	675600.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	COCOA BEANS – DRIED & FERMENTED	261000.000	KG	28710000.00	656229.00
			TOTAL	28710000.00	656229.00

Position:

Decision: Defer.

The case was considered by the committee as per the agenda. It was decided by the committee to ask for Excise attested Consumption/Production to the firm. The case may be re-listed on receipt of the same.

Case No. 385, NC-VI Dated 06.11.2008	Party's Name: M/s. Lloyd Insulations (India) Ltd., Mumbai	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/85/50/0024/AM09/DES.VI RLA F.No. 03/95/40/738/AM08	License No. 0310447635 DT. 24.10.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PREFABRICATED BUILDING CTH-94060 1.PUF SANDWICH PANEL ALL 120MM THICKNESS !! QTY. 1451 SQ METER. 2.PUF SANDWICH PANEL CEILING 120MM THICKNESS !! QTY. 1009 SQ. METER. 3.WALL PANELS 200MM THICKNESS !! QTY. 319 SQ. METER 4.PREFABRICATED CEILING PANELS 200MM THICKNESS !! QTY. 167 SQ. METER	2946.000	Sq. meter	6549124.00	6549124.00 Indian Rupees
			Total	6,549,124.00	6,549,124.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYOL (BAYMER BJ-376131)	10300.500	K.G	988848.00	24721.20 US\$
2	ISOCYANATE (DESMODYR- 44V20L)	10300.500	K.G	1030052.00	25751.30 US\$
3	PRIME QUALITY XRW (PREPAINTED ZINCALUME STEEL COILS 0.5 MM)	24808.270	K.G	1230490.00	30762.25 US\$
			Total	3,249,390.00	81,234.75

Position:

Decision: Defer.

The case was considered by the committee as per the agenda. It was observed by the committee that the comments from C&PC are still awaited. It was decided by the committee to remind C&PC to expedite the comments.

No. 386, NC-VI Dated 06.11.2008	Party's Name: M/s. Raj Kumar Shellac Industries, Kolkata	Meeting No. & Date 27/09 dt. 06.11.2008	Status
------------------------------------	---	--	--------

HQ File No. 01/85/50/0119/AM09/DES.VI RLA F.No. 02/24/40/0094/AM09	License No. 0210115013 dt. 17.07.2008	
---	---------------------------------------	--

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	90/0-Shellac	100.00	MT	13664000.00	320000.00
			TOTAL	13664000.00	320000.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Sticklac	181.810	MT	11349307.00	262715.00
			TOTAL	11349307.00	262715.00

Position:

Decision: Approve

The Committee considered the case as per agenda. The committee noted that earlier the Committee in the meeting No. NC 24/08 held on 20.09.2007 had approved the yield of 55%. Further, NC in meeting NO. 34/08 held on 13.12.2007 had approved yield of 55%. Therefore, NC decided to approve yield of 55% in the instant case also. Accordingly, the following quantity was ratified:

Export item	Qty.
Shellac	100.00 MT
Import item	181.810 MT

RLA to take consequential action as per policy/procedure.

No. 387, NC-VI Dated 06.11.2008	Party's Name: M/s. Kalabhai Karson Pvt. Ltd., Mumbai	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/85/50/0134/AM09/DES.VI RLA F.No. 03/94/40/00361/AM09	License No. 0310483444 dt. 22.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-Plaster of Paris (Dental Grade)	150000.000	KG	4290000.00	97500.00
			TOTAL	4290000.00	97500.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Hydrocol Cement	146250.000	KG	3667950.00	83362.50
2	Malamine Powder	450.000	KG	183600.00	4172.50
			Total	3851550.00	87535.00

Position:

Decision: Defer

Decision: Defer.

The case was considered by the committee as per the agenda. It was observed by the committee that the comments from MSME are awaited. It was decided by the committee to remind MSME to expedite the comments.

No. 388, NC-VI Dated 06.11.2008	Party's Name: M/s. Mittulaul Lalah & Sons, Chennai	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/85/162/207/AM09/DES.VI RLA F.No. 04/24/40/214/AM08	License No. 0410092480 dt. 04.12.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	Curry Powder Blend of Mixed Spice & Salt	540.000	MT	20000000.00	475000.00
			TOTAL	20000000.00	475000.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Coriander Spice	300.00	MT	11300000.00	270000.00
			Total	11300000.00	270000.00

Position:

Decision: Approved.

The case was considered by the committee as per the agenda. It was observed by the committee that the Spice Board have furnished the comments vide their letter No.MD/FNM/04/08/4680 dt. 30.09.2008. On the basis of written comments of Spice Board, it committee decided to ratify the norms as applied for by the firm. The firm may declare the percentage of coriander content in the export product (curry powder) in the shipping Bill.

The RLA may take consequential action as per policy/procedure.

No. 389, NC-VI Dated 06.11.2008	Party's Name: M/s. STP Ltd., Kolkata	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/85/50/0085/AM09/DES.VI RLA F. No. 02/24/40/0073/AM09	License No. 0210113677 dt. 17.06.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-Coal Tar Enamel. Containing min. 32% Coal Tar Pitch	600.000	MT	11700000.00	0.00
			TOTAL	11700000.00	0.00

S.No	Import Item	Qty	UOM	CIF (Rs.)	CIF(US\$)
------	-------------	-----	-----	-----------	-----------

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Coal Tar Pitch. Various softening point.	192.000	MT	2376000.00	52800.00
			Total	2376000.00	52800.00

Position:

Decision: Defer.

The case was considered by the committee as per the agenda. It was noted by the committee that the comments from M/o Coal and MSME are still awaited. It was decided by the committee to remind the M/o Coal & MSME to expedite the comments.

No. 390, NC-VI Dated 06.11.2008	Party's Name: M/s. Panama Petrochem Ltd., Mumbai	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/85/50/0010/AM09/DES.VI RLA F. No. 03/95/40/00906/AM08	License No. 0310454325 dt. 17.12.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- Panoil TW 255 (Petroleum Distillate)	200.000	MT	9560000.00	0.00
			TOTAL	9560000.00	0.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Base Oil	206.00	MT	7378920.00	185400.00
			Total	7378920.00	185400.00

Position:

Decision: Defer.

The case was considered by the committee as per the agenda. It was noted that the comments of P&NG are still awaited. It was decided by the committee to remind the P&NG to expedite the comments to consider the case further.

No. 391, NC-VI Dated 06.11.2008	Party's Name: M/s. Panama Petrochem Ltd., Mumbai	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/85/50/0098/AM09/DES.VI RLA F. No. 03/95/40/1188/AM08	License No. 0310471312 dt. 15.05.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- Rubber Processing Oil (Aromatic Grade)	200000.000	KG	6400000.00	160000.00

	(Aromatic Grade).				
			TOTAL	6400000.00	160000.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Base Oil (Viscosity at 40 Degree Centi Grade 40 cst max)	160000.000	MT	5760000.00	144000.00
			Total	5760000.00	144000.00

Position:

Decision: Defer

The case was considered by the committee as per the agenda. It was noted that the comments of P&NG are still awaited. It was decided by the committee to remind the P&NG to expedite the comments to consider the case further.

No. 392, NC-VI Dated 06.11.2008	Party's Name: M/s.Himadri Chemicals and Industries Ltd., Kolkata	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/85/162/227/AM09/DES.VI RLA F. No. 02/24/40/0038/AM08	License No. 0210112483 dt. 15.05.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB /FOR VALUE (in Rs)	FOB (US\$)
1	Coal tar pitch 1.Softening pint: 110-115deg. 2.Quinoline insoluble: 8-16% 3. Toluene Insoluble : 34% 4. Moisture content: 0.5%Max	660000.00	KG	15984055.00	400603.00
			TOTAL	15984055.00	400603.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (CURRENCY) US\$
1	SOFT PITCH (OFF GRADE) 1. SOFTENING PINT: 80-97 DEG. C; 2. DENSITY AT 20 DEG. 1.25G/CM3 3. ASH : 0.4 PCT MAX 4. WATER : 0.5PCT MAX	990000.00	KG	242550.00	3114273.00
			Total	242550.00	3114273.00

Position:

Decision: Transfer.

The case was considered by the committee as per the agenda. The committee noted that the comments may be obtained from Deptt. of Coal and MSME to consider the case further.

No. 393, NC-VI Dated 06.11.2008	Party's Name: M/s. Wrigley India Pvt. Ltd., Bangalore	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/85/162/204/AM09/DES.VI RLA F. No. 07/24/40/00658/AM08	License No. 0710055088 dt. 20.12.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0- Chewing Gum Spearment 67025.88Kgs	8154.000	Boxes	8647602.39	220321.08
2	67/0-Chewing gum Double Mint 22341.96Kgs.	2718.000	Boxes	3048957.27	77680.44
3	67/0-Chewing Gum Juicy Fruit 14894.64Kgs.	1812.000	Boxes	1791537.99	45644.28
			Total	13488097.65	343645.80

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Poly Terpin Hydrocarbon Resin Piccolyte C 115	5766.150	KG	494029.61	123097.23
2	Synthetic Rubber	2161.35	KG	322986.74	8105.06
3	Microcrystalline Wax	3507.13	KG	489156.95	12274.96
4	Peppermint Oil	230.49	KG	367401.06	9219.60
5	Spearmint Oil	454.68	KG	616045.93	15459.12
6	Soft Lecithin	716.39	KG	59951.54	1504.43
7	Juicy Fruit Flavour	139.52	KG	55598.72	1395.20
8	Aluminium Foil	6562.70	KG	1176856.18	29532.15
			Total	3582026.73	89887.75

Position:

Decision:Defer

The case was considered by the committee as per the agenda. It was decided by the committee to obtain comments from MSME to consider the case further.

No. 394, NC-VI Dated 06.11.2008	Party's Name: M/s. Gala Brush Ltd., Mumbai	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/85/50/0045/AM09/DES.VI	License No. 0310456431 dt. 03.01.2008		

RLA F. No. 03/94/40/01008/AM08		
--------------------------------	--	--

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty. KG	UOM	FOB (Rs.)	FOB (US\$)
1	63/0 Plastic Household Brushes/Street Brooms, Containing PP Granules-95238.100Kgs & Nylon 6 Resin 19047.62Kgs.	134.585	MT	9933000.00	231000.00
			Total	9933000.00	231000.00

S.No.	Import Item	Qty. KG	UOM	CIF (Rs.)	CIF(US\$)
1	Polypropylene Granules (Moulding Grade)	100.00	MT	6450000.00	150000.00
2	Nylone '6' Resin	20.00	MT	2580000.00	60000.00
			Total	9030000.00	210000.00

Position

Decision: Defer.

The case was considered by the committee as per the agenda. It was decided by the committee to obtain comments from C&PC and MSME (Sh.A.K. Aggarwal, AD) to consider the case further.

No. 395, NC-VI Dated 06.11.2008	Party's Name: M/s Associated Capsules Pvt. Ltd., Mumbai	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/85/50/0120/AM09/DES.VI RLA F. No. 03/94/40/00212/AM09	License No. 0310478949 dt. 16.07.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty. KG	UOM	FOB (Rs.)	FOB (US\$)
1	63/0 Cellulose Capsules	30000.000	KG	27090000.00	630000.00

			Total	27090000.00	650000.00
--	--	--	--------------	--------------------	------------------

S.No.	Import Item	Qty. KG	UOM	CIF (Rs.)	CIF(US\$)
1	Hydroxy Propyl Methyl Cellulose (Cellulose Ether)	34800.000	KG	25264800.00	574200.00
			Total	25264800.00	574200.00

Position

Decision: Defer

The case was considered by the committee as per the agenda. It was decided by the committee to obtain the comments from C&PC(Sh. Jasbir Singh, IA) to consider case further.

No. 396, NC-VI Dated 06.11.2008	Party's Name: M/s. Raghuvanshi Exports, Mumbai	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/85/162/225/AM09/DES.VI RLA F. No. 03/95/40/934/AM08	License No. 0310478949 dt. 16.07.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty. KG	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-Assorted instant Food Mixed packed in internal/external consumer packing (Farsan fully Fired)	28800.000	KG	2066400.00	50400.00
			Total	2066400.00	50400.00

S.No.	Import Item	Qty. KG	UOM	CIF (Rs.)	CIF(US\$)
1	Veg Refined Palmolein Oil	14400.000	KG	800000.00	20000.00
			Total	25264800.00	574200.00

Position

Decision: Defer.

The case was considered by the committee as per the agenda. It was decided by the committee to remind MFPI to expedite the comments to consider the case further.

No. 397, NC-VI Dated 06.11.2008	Party's Name: M/s. Integrated Clean Room Technologies Ltd., Hyderabad	Meeting No. & Date 27/09 dt. 06.11.2008	Status
HQ File No. 01/(81)/50/00163/AM09 RLA F.No. 09/24/40/0072/AM09	License No. 0910034355 dt. 19.06.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty. KG	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-Pre Fabricated Building	341.000	Sq. Meter	1091624.00	27359.00
			Total	1091624.00	27359.00

S.No.	Import Item	Qty. KG	UOM	CIF (Rs.)	CIF(US\$)
1	EVT Clean Room Silicone HPCR Transparant Cartridges 310ML.	3600.000	Number	909686.00	22462.00
			Total	909686.00	22462.00

Position
Decision: Defer.

The case was considered by the committee as per the agenda. It was decided by the committee to defer the case for 4 week i.e. may be relisted on 04.12.2008.

No. 398, NC-VI	Party's Name: M/s. Miracle Sands	Meeting No. & Date	Status
Dated 06.11.2008	and Chemicals, Tuticorin	27/09 dt. 06.11.2008	
HQ File No. 01/85/162/206/AM09/DES.VI	License No. 3510023847 dt. 13.06.2008		
RLA F.No. 35/24/40/0014/AM09			

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty. KG	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- ILMENITE SANDS ILMENIT SAND	2000.000	MT	12930000.00	300000.00
			Total	12930000.00	300000.00

S.No.	Import Item	Qty. KG	UOM	CIF (Rs.)	CIF(US\$)
1	ILMENITE SANDS (SEMI PROCESS).	2307.000	MT	8551126.00	198402.00
			Total	8551126.00	198402.00

Position
Decision: Defer.

The case was considered by the committee as per the agenda. It was noted by the committee that the comments from Deptt of Atomic Energy are still awaited. It was decided by the committee to remind Deptt. of Atomic Energy to expedite the comments to consider the case further.

Case No 399 NC-VI Dt. 06.11.2008	M/s. Lactose (India) Ltd., Mumbai	Meeting No. 27/08 Dt. 06.11.2008	Status
-------------------------------------	-----------------------------------	-------------------------------------	--------

HQ File No. 01/85/50/0089/AM09 RLA File 03/95/40/00285/AM09	Lic No./Date 0310476469 dt. 26.06.2008	Defer date
--	---	------------

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- Lactose Monohydrate BP/Lactose BP/Lactose USP/Lactose EP	160.000	MT	18128000.00	412000.00
			TOTAL	18128000.00	412000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	Edible Lactose/Refined Edible Grade Lactose/Fine Grind Lactose Edible Grade/Ex Fine Grind Lactose Edible Grade	163.200	MT	17772480.00	403920.00
			TOTAL	17772480.00	403920.00

Position:

Decision:Defer.

The case was considered by the committee as per the agenda. It was noted by the committee that the comments from MFPI are still awaited. It was decided by the committee to remind MFPI to expedite the comments to consider the case further.

Case No. 400 NC-VI Dt. 06.11.2008	M/s. Kirby Building Systems India Pvt. Ltd., Medak	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/162/211/AM09 RLA File 09/24/40/557/AM08		Lic No./Date 09100333604 dt. 09.04.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- PRE-FABRICATES STEEL BUILDING BUILDING – D (B1, B2, B3) BUILDING-E (C1, C2, C3, C4)	1.000	Set	457962517.00	11535580.00
			TOTAL	457962517.00	11535580.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	H.T. PLATES ASTM A 572M, GR. 345	1660.000	MT	50612502.00	1274874.00
2	PLAIN/BARE GALVALUME ASTM A 792M, GR. 340/550, AZ 150	253.000	MT	9840205.00	247864.00
3	PRE-PAINTED SHEETING COILS ASTM A 792M, GR. 340/550. AZ 150	365.000	MT	16847546.00	424371.00
4	75M GLASS WOOL INSULATION WITH FSK, L. DENSITY-32Kg/Cu.m AS PER KIRBY SPECIFICATIONS	40933.000	SQ. METER	2201529.00	55454.00
5	ROPE SEALING TAPE AS PER KIRBY SPECIFICATIONS	53967.000	COIL/ROLL	2914331.00	73409.00

6	SEALANT TUBE AS PER KIRBY SPECIFICATIONS	78.000	NUMBER	9848.00	248.00
7	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14x25MM 10-16x19MM	545624.000	NUMBER	763207.00	19224.00
8	FCWA WIRE 1.2MM DIA AWS A5-20-E71T-1	22.726	MT	1230180.00	30987.00
			TOTAL	84419348.00	2126431.00

Position:

Decision: Defer.

The case was considered by the committee as per the agenda. It was decided by the committee to defer the case for 4 week i.e. may be relisted on 04.12.2008.

Case No. 401 NC-VI Dt. 06.11.2008	M/s. Kirby Building Systems India Pvt. Ltd., Medak	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/162/209/AM09 RLA File 61/24/40/0006/AM09		Lic No./Date 6110000166 DT. 28.04.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- PRE-FABRICATES STEEL BUILDING	66.265	Set	4670000.00	117189.46
			TOTAL	4670000.00	117189.46

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	H.T. PLATES ASTM A 572M, GR. 50	33.142	Number	1054728.00	26074.85
2	H.R. COIL ASTM A 572 GR.50	14.307	MT	455492.00	11260.62
3	PRE-PAINTED SHEETING COILS ASTM A 792M, GR. 550. AZ 150	12.871	MT	573479.00	14177.48
4	FASTNERS (NUT & BOLTS) ASTM A 307	0.079	MT	23982.00	592.88
5	SKU LIGHT 2.00x1000x3305 AS PER KIRBY SPECIFICATION	0.238	MT	16337.00	403.88
			TOTAL	2124018.00	52509.71

Position:

Decision:Defer.

The case was considered by the committee as per the agenda. It was decided by the committee to defer the case for 4 week i.e. may be relisted on 04.12.2008.

Case No. 402 NC-VI Dt. 06.11.2008	M/s.Shaili Bio-Tech Pvt. Ltd., Ahmedabad	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/50/160/AM09/DES.VI RLA File 08/24/40/0072/AM09	Lic No./Date 0810074568 dt. 09.09.2008	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	90/0- TISSUE CULTURE LILLY BULBS	600000.000	Number	2618850.00	39000.00 EURO
2	90/0- ANTHURIUM	200000.000	Number	1074400.00	16000.00 EURO
3	90/0- CALATHEA	100000.000	Number	537200.00	8000.00 EURO
			Total	4,230,450.00	63,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	GELRITE	185.000	K.G	1229852.00	18315.00 EURO
2	MP AGAR	45.000	K.G	194600.00	2898.00 EURO
3	ADENINE SULPHATE	4.500	K.G	290995.00	4333.50 EURO

4	NAFE EDTA	4.500	K.G	18418.00	274.28 EURO
5	MYO INOSITOL	8.000	K.G	69863.00	1040.40 EURO
6	VCI-A	250.000	Packs	167875.00	2500.00 EURO
7	VCI-V	250.000	Packs	167875.00	2500.00 EURO
8	VCI-L MOD	100.000	Packs	67150.00	1000.00 EURO
9	VCR - 9	1.000	K.G	1299.00	19.35 EURO
10	VCR - 13	0.500	K.G	32256.00	480.35 EURO
11	GA3	1.000	Gram	1275.00	18.98 EURO
12	IAA	5.000	Gram	863.00	12.85 EURO
13	NAA	5.000	Gram	614.00	9.15 EURO
14	KINETIN	75.000	Gram	68694.00	1023.00 EURO
15	IBA	5.000	Gram	1731.00	25.78 EURO
16	BAP	300.000	Gram	90935.00	1354.20 EURO
17	PLASTIC CULTURE CONTAINERS WITH RIB LIDS	60000.000	Number	514100.00	7656.00 EURO
18	2iP (N6[2-ISOPENTENYI]ADENINE) THIS LICENCE IS ISSUED UNDER PARA 4.7 OF H.B. SUBJECT TO FIXATION OF NORMS BY NORMS COMMITTEE, NEW DELHI. EXPORT PRODUCT PACKED IN PACKING MATERIALS IMPORTED & THE SAME SHOULD BE REFLECTED IN EXPORT DOCUMENTS.	15.000	Gram	44238.00	658.80 EURO
			Total	2,962,633.00	44,119.64

Position:
Decision: Defer.

The case was considered by the committee as per the agenda. It was noted by the committee to remind Deptt of Bio-Technology to expedite the comments to consider the case further.

Case No. 403 NC-VI Dt. 06.11.2008	M/s.Birla Corporation Ltd., Kolkata	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/50/0154/AM09/DES.VI RLA File 02/24/40/0087/AM09	Lic No./Date 0210116788 dt. 02.09.2008	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Ordinary Portland Cement Ordinary Portland Cement	50000.000	M.T	145031250.00	3412500.00 US\$
			Total	145,031,250.00	3,412,500.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Clinker Clinker	47500.000	M.T	122835000.00	2850000.00 US\$
2	Gypsum Gypsum	2000.000	M.T	3900000.00	90487.24 US\$
3	PP Bags PP Bags	1000000.000	Number	6680000.00	154988.40 US\$
4	Grinding Media Grinding balls of alloy steel	4.500	M.T	194062.50	4502.61 US\$
			Total	133,609,062.50	3,099,978.25

Position:

Decision: Defer.

The case was considered by the committee as per the agenda. It was decided by the committee to defer the case for 4 week i.e. may be relisted on 04.12.2008.

Case No. 404 NC-VI Dt. 06.11.2008	M/s. Grover Vineyards Ltd., Bangalore	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/0187/AM09/DES.VI RLA File 07/24/40/0427/AM09		Lic No./Date 071006064 dt. 23.10.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (EURO)
1	67/0-Processed Still Wine 12.5% Alcohol	22687.000	Litre	2766400.00	40297.00
			TOTAL	2766400.00	40297.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	Raw Still Wine 12.5% Alcohol.	23881.000	Litre	1721467.00	25076.00
			Total	1721467.00	25076.00

Position:

Decision: Defer.

The case was considered by the committee as per the agenda. It was noted by the committee that hard copy of the application has not been received in the section. The committee, therefore, decided to call for hard copy of the application from RLA.

Case No. 405 NC-VI Dt. 06.11.2008	M/s. Grover Vineyards Ltd., Bangalore	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/0186/AM09/DES.VI RLA File 07/24/40/0426/AM09		Lic No./Date 071006063 dt. 23.10.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (EURO)
1	67/0-Processed Still Wine 12.5% Alcohol	22907.000	Litre	2766400.00	40297.00
			TOTAL	2766400.00	40297.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	Raw Still Wine 12.5% Alcohol.	23881.000	Litre	1721467.00	25076.00
			Total	1721467.00	25076.00

Position:

Decision:Defer

The case was considered by the committee as per the agenda. It was noted by the committee that hard copy of the application has not been received in the section. The committee, therefore, decided to call for hard copy of the application from RLA.

Case No. 406 NC-VI Dt. 06.11.2008	M/s. Organic India Pvt. Ltd., Lucknow	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/0157/AM09/DES.VI RLA File 06/24/40/00023/AM09		Lic No./Date 0610014158 dt. 05.09.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	67/0- Tulsi Pomegranate Green FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE	279600.000	Boxes	12902142.00	307560.00 US\$
2	67/0- TULSI SWEET ROSE FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.7 GM MIXTURE	251550.000	Boxes	11607774.75	276705.00 US\$
3	67/0- TULSI PASSION FRUIT FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX.	40850.000	Boxes	1885023.25	44935.00 US\$

	EACH TEA BAG HAVING 2.0 GM MIXTURE				
4	67/0- TULSI JASMINE FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.7 GM MIXTURE	51265.000	Boxes	2365623.43	56391.50 US\$
5	67/0- TULSI LEMON GINGER FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE	185180.000	Boxes	8545131.10	203698.00 US\$
6	67/0- TULSI CHAMOMILE HONEY FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.7 GM MIXTURE	94515.000	Boxes	4361394.68	103966.50 US\$
7	67/0- TULSI RED CHAI MASALA FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE	91735.000	Boxes	4233111.58	100908.50 US\$
			Total	45,900,200.79	1,094,164.50

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Pomegranate Organic Type Flavor 6001242 Natural Flavour	308.000	K.G	565366.96	13287.12 US\$
2	Raspberry Organic Type Flavor 6001148 Natural flavor	205.000	K.G	498417.94	11713.70 US\$
3	Egyptian Rose Flavour 6001377 Organic Natural flavour	314.000	K.G	542310.81	12745.26 US\$
4	Passion Fruit Flavor 6001170 Organic Natural Flavour	60.000	K.G	133113.42	3128.40 US\$
5	Jasmine Extract 6000365 Organic Natural	64.000	K.G	141987.65	3336.96 US\$
6	Lemon Extract 6000205 Organic Natural	136.000	K.G	272789.75	6411.04 US\$
7	Honey Type Flavor 6000990 Organic Natural	118.000	K.G	261789.73	6152.52 US\$
8	Spice Blend Extract Combined ginger, cinnamon & cardomom extract Natural Flavouring	72.000	K.G	259793.28	6105.60 US\$
			Total	2,675,569.54	62,880.60

Position:

Decision: Defer

The case was considered by the committee as per the agenda. It was noted by the committee that hard copy of the application has not been received in the section. The

The case was considered by the committee as per the agenda. It was noted by the committee that hard copy of the application has not been received in the section. The committee, therefore, decided to call for hard copy of the application from RLA.

Case No. 407 NC-VI Dt. 06.11.2008	M/s. Organic India Pvt. Ltd., Lucknow	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/0156/AM09/DES.VI RLA File 06/24/40/00024/AM09	Lic No./Date 0610014157 dt. 05.09.2008	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	67/0- TULSI RED CHAI MASALA FLAVORED TULSI WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE	60500.000	Boxes	2791772.50	66550.00 US\$
2	67/0- TULSI LICORICE SPICE FLAVORED TULSI WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE	25000.000	Boxes	1153625.00	27500.00 US\$
3	67/0- TULSI CHAI MASALA FLAVORED TULSI WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE	60790.000	Boxes	2805154.55	66869.00 US\$
			Total	6,750,552.05	160,919.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Cinnamon-Cassia Bark Certified Organic, Broken & Cleaned (Cinnamomum cassia)	1500.000	K.G	271894.50	6390.00 US\$
			Total	271,894.50	6,390.00

Position:

Decision: Defer.

The case was considered by the committee as per the agenda. It was noted by the committee that hard copy of the application has not been received in the section. The committee, therefore, decided to call for hard copy of the application from RLA.

Case No. 408 NC-VI Dt. 06.11.2008	M/s. Boving Fouress Ltd., Bangalore	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/0125/AM09/DES.VI RLA File 07/24/40/00211/AM09	Lic No./Date 0710058768 dt. 25.07.2008	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- Power Generation Set SUPPLY TO M/S.NARAYANPUR POWER COMPANY PVT.LTD,BANGALORE	1.000	Number	77913000.00	1811930.23 US\$
			Total	77,913,000.00	1,811,930.23

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Assemblies and components of 6000 Kw set hydro generator Including spares and accessories Stator assembly	1.000	Set	9765724.00	227110.00 US\$
2	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Rotor assembly	1.000	Set	6978899.00	162300.00 US\$
3	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Upper bracket	1.000	Set	860231.00	20005.00 US\$
4	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Thrust-guide bearing pod	1.000	Set	550817.00	12810.00 US\$
5	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Runner	1.000	Set	393844.00	9159.00 US\$
6	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Upper Shield	1.000	Set	36734.00	854.00 US\$
7	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Lower Shield	1.000	Set	36734.00	854.00 US\$

8	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Thermal control	1.000	Set	587551.00	13664.00 US\$
9	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Air Cooler	1.000	Set	440663.00	10248.00 US\$
10	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Valves	1.000	Set	612008.00	14233.00 US\$
11	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Cooler assembly	1.000	Set	72396.00	1684.00 US\$
12	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Installations	1.000	Set	2370861.00	55136.00 US\$
13	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Tubes	1.000	Set	183622.00	4270.00 US\$
14	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Braking and Gasket	1.000	Set	146888.00	3416.00 US\$
15	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Brushless exciter	1.000	Set	1376945.00	32022.00 US\$
16	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Pumping unit for lifting	1.000	Set	564897.00	13137.00 US\$
17	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories High Pressure Unit	1.000	Set	186058.00	4327.00 US\$
18	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Extinguishing installation	1.000	Set	790758.00	18390.00 US\$
19	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Speed relay	1.000	Set	85697.00	1993.00 US\$
20	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Braking lifting device	1.000	Set	42824.00	996.00 US\$
21	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories AVR + Excitation transformer	1.000	Set	584628.00	13596.00 US\$
22	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories	1.000	Set	1301820.00	30275.00 US\$

	Cooling lubricating installation				
23	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Cover plate	1.000	Set	42824.00	996.00 US\$
24	Assemblies and Components of 6000 KW set Hydro Generator including spres and Accessories Spare parts	1.000	Set	487190.00	11330.00 US\$
			Total	28,500,613.00	662,805.00

Position:

Decision: Defer

The case was considered by the committee as per the agenda. It was noted by the committee that hard copy of the application has not been received in the section. The committee, therefore, decided to call for hard copy of the application from RLA.

Case No. 409 NC-VI Dt. 06.11.2008	M/s. Parwati Lakh Udyog, Kolkata	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/0147/AM09/DES.VI RLA File 02/24/40/0143/AM09		Lic No./Date 0210116581 dt. 27.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	90/0-SHELLAC	126500.000	KG	16128750.00	379500.00
			TOTAL	16128750.00	379500.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	STICKLAC	229597.500	KG	15124730.00	355876.00
			Total	15124730.00	355876.00

Position:

Decision: Defer

The case was considered by the committee as per the agenda. It was noted by the committee that hard copy of the application has not been received in the section. The committee, therefore, decided to call for hard copy of the application from RLA.

Case No. 410	M/s. IIR Global (A Div. of united	Meeting No. 27/08	Status
--------------	-----------------------------------	-------------------	--------

Case No. 119 NC-VI Dt. 06.11.2008	M/s. UB Sharda Pvt. Ltd. & Co. Breweries (Holdings) Ltd., Bangalore	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/0138/AM09/DES.VI RLA File 07/21/40/0503/AM09	Lic No./Date 0710059299 dt. 25.08.2008		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-BEER FILLED IN 500ML ALUMINIUM CANS FIRM SHALL ACCOUNT FOR RELEVANT INPUT TO THE EXTENT OF 2970300NOS. AS PACKING MATERIAL FOR THE RESULTANT PRODUCT.	2970300.000	NUMBER	19978700.00	476250.00
			TOTAL	19978700.00	476250.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	EMPTY 500ML PRINTED ALUMINIUM CANS WITH 206DIA GOLD STAY-ON-TAB (SOT) ENDS.	3000000.000	NUMBER	16211550.00	381000.00
			Total	15124730.00	355876.00

Position:

Decision: Defer.

The case was considered by the committee as per the agenda. It was noted by the committee that hard copy of the application has not been received in the section. The committee, therefore, decided to call for hard copy of the application from RLA.

Case No. 411 NC-VI Dt. 06.11.2008	M/s. Panama Petrochem Ltd., Mumbai	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/0158/AM09/DES.VI RLA File 03/95/40/423/AM09	Lic No./Date 0310485511 dt. 08.09.2008		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-RUBBER PROCESSING OIL (AROMATIC GRADE) CONTAINING 80% IMPORTED BASE OIL BY WEIGHT	200000.000	KG	6943800.00	163000.00
			TOTAL	6943800.00	163000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	BASE OIL	160000.000	KG	6475200.00	152000.00
			TOTAL	6475200.00	152000.00

Position:

Decision:Defer

The case was considered by the committee as per the agenda. It was noted by the committee that hard copy of the application has not been received in the section. The committee, therefore, decided to call for hard copy of the application from RLA.

Case No. 412 NC-VI Dt. 06.11.2008	M/s. Al Kabeer Exports Pvt. Ltd., Mumbai	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/0139/AM09/DES.VI RLA File 03/94/40/1033/AM08		Lic No./Date 0310458152 dt. 18.01.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-READY TO COOK FROZEN CHEESE SAMOSA	70.783	MT	12974520.00	332680.00
			TOTAL	12974520.00	332680.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	FETA CHEESE (DANISH WHITE CHEESE)	43.680	MT	7484786.00	187824.00
			TOTAL	7484786.00	187824.00

Position:

Decision: Defer.

The case was considered by the committee as per the agenda. It was noted by the committee that a similar case of the same firm was approved vide F.No. 01/85/50/248/AM07. However, a set of the application has been forwarded to MFPI for their comments. Comments awaited. It was decided by the committee to remind the MFPI to expedite the comments to consider the case further.

SUPPLEMENTARY AGENDA

Case No. 413 NC-VI Dt. 06.11.2008	M/s. Kirby Building Systems India Ltd., Medak	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/85/0071/AM09/DES.VI RLA File 09/24/40/442/AM08		Lic No./Date 0910032890 dt. 06.02.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
61/0.	PRE FABRICATED STEEL BUILDING (B BUILDING -MACHINING) - 2047 MT				

1	Condition: The import of Components are allowed on net to net basis, without wastage with accountability clause, and the type, technical specification incl.part No.if any., etc., of the Components sought for import should conform to those utilized in	1.000	Set	128525636.00	3266217.00 US\$
			Total	128,525,636.00	3,266,217.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	H T PLATES ASTM A 572 GR.345	1465.000	M.T	44667057.00	1120880.00 US\$
2	PLAIN/BARE GALVALUME ASTM A 792 M, GR.340/550, AZ 150	116.000	M.T	4528761.00	113645.00 US\$
3	PRE PAINTED SHEETING COILS ASTM A 792 M. GR.340/550 AZ 150	88.000	M.T	4077221.00	102314.00 US\$
4	ROPE SEALING TAP AS PER KIRBY SPECIFICATIONS	510.000	Coil/Roll	28873.00	725.00 US\$
5	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	500.000	Number	63125.00	1584.00 US\$
6	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14X25MM 10-14X19MM	201000.000	Number	282217.00	7082.00 US\$
7	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5X1000X3300MM AS PER KIRBY SPECIFICATIONS	1394.000	Number	1516388.00	38052.00 US\$
8	WALL LIGHTS 2MM POLYCARBONDATE 1000X2X4140MM AS PER KIRBY SPECIFICATIONS	210.000	Number	246707.00	6191.00 US\$
9	FCWA WIRE AWS A5-20/E71T-1	16.115	M.T	875616.00	21973.00 US\$
			Total	56,285,965.00	1,412,446.00

Position:

Decision: Defer

The case was considered by the committee as per the agenda. It was noted by the committee that the comments from DIPP (Sh. S.K. Jain, DO) are still awaited. It was decided by the committee to remind DIPP to expedite the comments to consider the case further.

Case No. 414 NC-VI Dt. 06.11.2008	M/s. Indian Oil Corporation Ltd., N. Delhi	Meeting No. 27/08 Dt. 06.11.2008	Status
HQ File No. 01/(82)/85/50/716/AM05/DES.VI RLA File 05/24/40/273/AM07	Lic No./Date0510188586 dt. 10.08.2006	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Items	Qty	UOM	FOR (Rs.)	FOR (US\$)
--------------	-----	-----	-----------	------------

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	LUBE OIL BASE STOCK (LOBS)	28000	MT	1232112000.00	27020000.00
			TOTAL	1232112000.00	27020000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRUDE PETROLEUM OIL	47600.000	MT	1162857500.00	25170075.80
			TOTAL	1162857500.00	25170075.80

Position:

Decision: Defer

The case was considered by the committee as per the agenda. It was noted by the committee that the comments from P&NG are still awaited. It was decided by the committee to remind P&NG to expedite the comments to consider the case further.

Case No. 415 NC-VI Dt. 06.11.2008	REG. IMPORT INPUT UNDER SION, E-5 OF HBP.	Meeting No. 27/08 Dt. 06.11.2008	Status
Clarification regarding Import inputs under SION E-5 of HBP Vol. 2 for export of Biscuit(with or without dry fruits).			
RLA F.No. 09/Misc/DFIA/AM09 dt. 5.09.2008			

Position:

Decision: Defer

The case was considered by the committee as per the agenda. It was noted by the committee that the comments from MFPI are still awaited. It was decided by the committee to remind MFPI to expedite the comments to consider the case further.

- -X-X-X-X—

LIST OF PARTICIPANTS-NC VI MEETING No.27/AM09 HELD ON 06.11.2008

Sl.No	Name of the Officer	Designation	Department
1.	Sh. Anil Aggarwal	Jt.DGFT	DGFT
2.	Sh. Shaish Kumar	Indl. Adviser.	DIPP
3.	Sh. T.M Skaria	Dy. DGFT	DGFT
4.	Sh Raghu Nath	FTDO	DGFT

